

(4)

24.10.2003.

MA-2255/03

MA-2256/03

OA-134/02

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Present: Sh. Gyanender proxy for Sh. Arun Bherdooj,
Counsel for applicants (original respondents)

Learned proxy counsel Sh. Gyanender
sees and is allowed to withdraw both the
MAs, i.e. MA-2255/03 & MA-2256/03, filed in O.A.
No. 134/02.

Both the aforesaid MAs are dismissed
as withdrawn.

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(SHANKER RAJU)
M(S)

ms

V.K. MADHRA
(V.K. MADHRA)
V.C.(A)